

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00543/2018

Dated Tuesday the 21st day of August Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

R.Lionel Fernandez,
Asst. Commissioner of Central Excise (Rtd.),
27, Taylors Estate,
Second Street,
Kodambakkam, Chennai 600024.Applicant

By Advocate M/s. Akbar Row

Vs

Union of India rep by

1. The Secretary,
Central Board of Excise & Customs,
613, 6th Floor, HUDCO Vishala Building,
Bhikaji Cama Palace,
New Delhi 110066.

2. The Commissioner of Central Excise,
Chennai – II Commissionerate,
Nandanam, Chennai 600035.Respondents

By Advocate Mr. Rajnish Pathiyil

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

When the matter is taken up for hearing, learned counsel for applicant submits that the applicant wished to withdraw this OA. Necessary endorsement has been made in the OA records to this effect.

2. Keeping in view the above submission, OA is permitted to be withdrawn and is accordingly dismissed as withdrawn.

**(R. Ramanujam)
Member(A)
21.08.2018**

SKSI